

512



GOVERNMENT OF JAMMU & KASHMIR U.T

**OFFICE OF THE DEPUTY COMMISSIONER RAMBAN**

E-mail:- [dcramban-jk@nic.in](mailto:dcramban-jk@nic.in)

Fax/Ph. 01998-266906/266789

**The Consultant Judicial,  
Hon'ble National Green Tribunal,  
Principal Bench,  
New Delhi**

**No:** DCR/ARA/2024-25/481-52

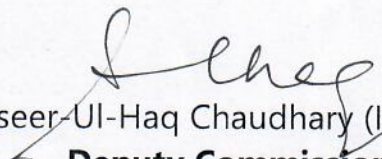
**Dated:** 07.12.2024

**Subject:** Compliance Report of Deputy Commissioner, Ramban in compliance to Hon'ble National Green Tribunal directions dated 18.11.2024 passed in O.A No. 706/2022 titled Asgar Ahmed Najar v/s Ministry of Environment, Forest and Climate Change & Others.

Sir,

In compliance to the directions of Hon'ble National Green Tribunal, Principal Bench, New Delhi order dated 18.11.2024 passed in O.A No. 706/2022 titled Asgar Ahmed Najar v/s Ministry of Environment, Forest and Climate Change & Others the compliance report of the Deputy Commissioner, Ramban may kindly be taken on record and place before the Hon'ble NGT for consideration.

Yours Faithfully,

  
Baseer Ul-Haq Chaudhary (IAS)  
**Deputy Commissioner,  
Ramban**

**Copy to:-**

1. Sh. G. M Kawoosa, Additional Standing Counsel for UT of Jammu and Kashmir, New Delhi for information and necessary action.

**Before the Hon'ble National Green Tribunal Principal Bench**Original Application No. 706/2022  
(I.A No. 260/2022)

Asgar Ahmed Najjar

....Applicant

V/s

Ministry of Environment, Forest and Climate Changer &amp; Ors.

....Respondents

**IN THE MATTER OF:** Report on behalf of Deputy Commissioner, Ramban  
interms of Hon'ble NGT order passed on 18.11.2024.**MAY IT PLEASE YOUR LORDSHIPS.**

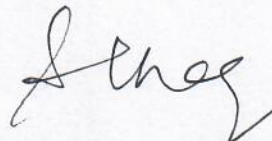
The undersigned being Deputy Commissioner, Ramban submits that while hearing on 22.10.2024. Personal apperance of the undersigned was called by the Hon'ble NGT. During the course of adjudication, the Hon'ble Tribunal passed directions at Para 03, the operative part of which is reproduced as under:-

*"In the cirecumstances, we find no option but to direct Deputy Commissioner, Ramban to remain present on next date to explain as to why compensation is not payable to applicant in view of documents relied by him which is at page 445 of paper book".*

It is submitted that, while hearing on 18.11.2024. During the course of adjudication, the Hon'ble Tribunal had passed directions, the operative part of which is reproduced as under:-

*"23. Today when the matter was taken up, neither Deputy Commissioner, Ramban is present nor any counsel has appeared on his behalf and in fact on behalf of State Authorities no one has represented.*

*24. In these facts and circumstances, we have no option but to issue bailable warrant to Deputy Commissioner, Ramban of the sum of Rs. 25,000/- to the satisfaction of the arresting officer, in exercise of our powers and in terms of provisions of Section 19(4) (a) of National Green Tribunal Act, 2010 read with order XVI Rule 10(3) and Section 15 of Code of Civil Procedure, 1908 for securing presence before Tribunal on the next date i.e. 09.12.2024".*



In Compliance to the above directions passed by Hon'ble NGT, this office vide No. DCR/ARA/2024-25/428-30 dated 26.11.2024 issued directions to Sub Divisional Magistrate, Banihal to submit report regarding the damage of proprietary land of the petitioners reflected in page no. 445 of paper book.

The Sub Divisional Magistrate, Banihal vide his communication No. SDMB/2024-25/1028-30 dated 03.12.2024 submitted his report. After perusal of report it has been found that a natural stream is flowing from audit of Tunnel T77 which culminates at the Bishlari Nallah. The stream is flowing through the land of the applicants bearing Khasra No. 211 and 212 and culminates at Khasra No. 582 which is State Land. The executing agency M/S ABC Infra Ltd. has constructed a RCC Drain in the natural stream from tunnel audit to Khasra No. 582 (State Land) through Khasra No. 212 and 211 till the Bishlari Nallah to avoid any soil erosion. No crop damage has ever been reported in the Khasra No. 211 and 212 which is the proprietary land of the applicants. The area showing audit Tunnel, Natural Stream, RCC Drain, Prop land of the applicants bearing Khasra No. 211,212 and State Land bearing Khasra No. 582 depicted on Google imagery and photographs are enclosed for reference to the Hon'ble Tribunal (copy of report is enclosed as **Annexure-I**).

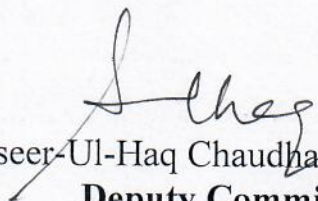
In the light of above facts, it is submitted that the petitioners are not entitled for the crop compensation in respect of Khasra No. 211 and 212 which is mentioned at page No. 445 of paper book.

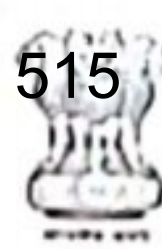
**IN THE PREMISES:**

It is therefore, respectfully prayed that the report on behalf of Deputy Commissioner, Ramban may kindly be taken on record and the O.A may kindly be dismissed.

**Place:** Ramban

**Dated.** 07-12-2024

  
Baseer-Ul-Haq Chaudhary (IAS)  
**Deputy Commissioner,  
Ramban**



GOVERNMENT OF JAMMU AND KASHMIR (UT)

**OFFICE OF THE SUB DIVISIONAL MAGISTRATE BANIHAL****The Deputy Commissioner  
Ramban**

No. 50070/2024-25/1028-30.

Dated:03/12/2024

**Subject: Submission of Factual Report in O.A No. 706/2022 (I.A No.260/2022) titled Asgar Najar V/S Ministry of Environment, Forest & Climate Change & Ors-regarding.**

Sir

Kindly refer your letter No DCR/ARA/2024-25/428-30 dated 26/11/2024 regarding the subject cited above. In this regard it is submitted that during the hearing of the instant case on 22/10/2024, the applicant has relied upon the document placed at page No 445 of paper book claiming that by virtue of the document placed at 445 he is the owner of the land in question and hence he is entitled for compensation.

In this regard undersigned visited the spot along with the Tehsildar Banihal and patwari concerned. During the spot inspection it was found that a natural stream is flowing from audit of Tunnel T77 which culminates at the Bishlari Nallah. The stream is flowing through the land of the applicant bearing Khasra No 211 and 212 and culminates at Khasra No.582 which is state land. The executing agency M/S ABC infra Ltd has constructed a RCC Drain in the natural stream from tunnel audit to Khasra No 582 (State Land) through Khasra No 212 and 211 till the Bishlari Nallah to avoid any soil erosion. No crop damage has ever been reported in the Khasra No. 211 and 212 which is the proprietary land of the applicants. The area showing audit Tunnel, Natural Stream, RCC Drain, Prop land of the applicant bearing Khasra no. 211,212 and state land bearing Khasra no. 582 depicted on Google imagery and photographs are enclosed for reference.

In view of the above it is submitted that although the land bearing Khasra no 211 and Khasra No 212 is the proprietary land of the applicants but no crop damage is reported in the land bearing Khasra no. 211 or 212 and hence the applicants are not eligible for crop damage compensation.

The report of the field staff along-with photographs is enclosed for reference.

Yours Faithfully

  
**Rizwan Asgar JKAS**

Sub Divisional Magistrate, Banihal 03/12/2024

**Copy to the;**

1. Addl. Deputy Commissioner Ramban for favour of kind information.
2. ARA to Deputy Commissioner Ramban for favour of kind information.



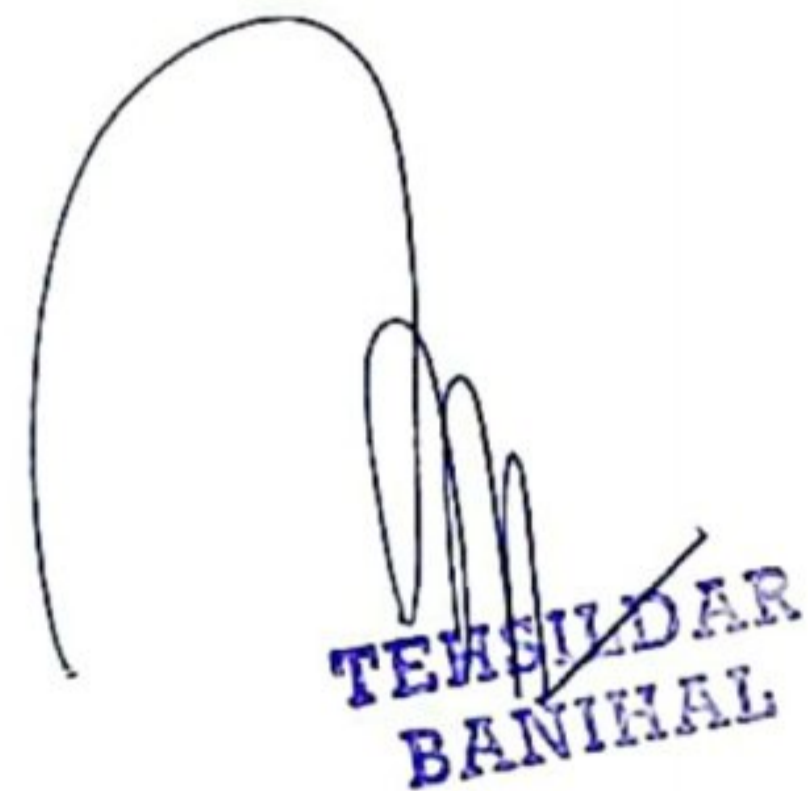
گذشتہ خدمت ہیکہ مشرقی ضلع دارالبرہانہ ڈاکٹر اذفر ضلع ڈبئی کٹر صاحب رام بن دیر لکھنؤ  
 26.11.26 اورت حصول رپورٹ بحوالہ 0.A.NO-2022-206  
 معامدہ افسر اذفر بنام وزارت سماج وچاٹ ضلع دارالبرہانہ لکھنؤ رپورٹ ذیل ہے -

یہ ہیکہ معامدہ ہذا کی نسبت ملاحظہ رکھا اور موقع ملاحظہ زیر نگرانی ایس ڈی ایم صاحب بانہال رکن معامدہ صاحب  
 بانہال کیا گیا۔ بعد موقع ملاحظہ سے پایا گیا کہ واقعہ موقع نبلوٹ میں کپڑائی جی۔سی۔ایے ریلوے سٹریٹ سٹول کا  
 کام کر رہی تھی زیر نگرانی ریلوے 777 سے نکلنے والا آئندہ پانی مدعی کی ملکیت دارالبرہانہ سے غرضہ 114  
 سے بزرگہ تختہ نالی سے سرکر لکھنؤ 514 رقبہ سرکار میں داخل ہوتا ہے۔ سٹول پکڑنے  
 سے پہلے موقع وہ رقبہ مذکور میں ایک قدرتی نالہ موجود تھا۔ دوران کرنے تقریبی کام علم ABCI نے سٹول  
 سے نکلنے والا پانی لے لے ایک تختہ نالی تقریبی تاکر علقہ زمینداران مدعی کا تقاضا نہ ہو۔ پورے موقع  
 ملکیت غرضہ 114 سے ایک تختہ نالی علم ABCI نے تقریبی ہے۔ موقع پر ملکیت غرضہ 114  
 د 114 میں لس بھی فصل کا کوئی تقاضا نہ ہوا ہے۔ سٹول کا آئندہ پانی حسب قدر کھی لگے ہوا ہے وہ غرضہ  
 514 رقبہ ملکیت سرکار مقبولہ سرکار دارالبرہانہ ہے۔ تمام تر واقعات کا اطلاق ہو چکا ہے۔

لکھنؤ رپورٹ گذشتہ خدمت ہے -

  
 Mashkoor Mehtik  
 Patwar  
 22/H Banihal

  
 Jai  
 Patwar  
 BANIHAL

  
 TEHSILDAR  
 BANIHAL



نقل جمعی چار سالہ با زمین ۲۰۱۸  
سید با موضع بندوڑ تحصیل رام بن ضلع ڈوڈہ ۲۰۱۸

نمبر کھیت	نمبر کھاد	نام مالک احوال	نام کاشتکار احوال	نمبر جزیہ	رقبہ اکتید	طمان جو زمین ادا کرتا ہے	حصہ پیمانہ حقیرت	مطالبہ بہتیریک سال سوائے	والہ انتظامات	گنہ
۵۰	۱۹	عبداللطیف و بیٹے صدک گور	خود کاشت ہے ۱۵ و غلام قادر بہر پورہ علی سعید بیک سعید پورہ ۱۸	۱۱۲	۱۲	۱۲	۱۲	۱۲		
۲۵	۲۵	شری لدا	خود کاشت غلام قادر خود شید احمد محمد شریف شخص الدین غلام الدین دشید احمد پیران پورہ	۱۰۲	۱۱	۱۱	۱۱	۱۱		
۲۶	۲۶	شری لدا	سید و بیٹے پیران غلام قادر کاشتکار احمد و بیٹے پیران حبیب و صاحبان لدا غلام رسول بخار	۱۰۲	۱۱	۱۱	۱۱	۱۱		
۲۷	۲۷	شری لدا	عبداللطیف و بیٹے پیران غلام قادر بیکو و صاحبان احمد و بیٹے دارشان غلام محمد علی پورہ سعید پورہ	۱۱۲	۱۱	۱۱	۱۱	۱۱		

گنہ

Malik Masood  
Patwari Halqa  
Dobinda

لوزہ نقل مطابق اصل ہے

نقل خسرہ گرداوری بابت موضع بنکورت تحصیل بانہال ضلع رام بن

نمبر خسرہ و معائنہ	نام مالک معہ احوال	نام کاشتکار معہ احوال	تعداد رقبہ		قسم زمین	جنس	انتقالات حقیقت کاشت و لگان
			کنال	مرلہ			
۱۰	عبد الطیف محمد یوسف محمد اکبر سیران و صہمات تاہم بیوہ احمد مجیب برسر بن دہان جاوردہ احمد ایاض احمد اعجاز احمد منظور احمد العزیز احمد سیران مجید برسران محمد صہمات رشیدہ بیگم زوجہ غلام محمد بگو دربن دہان نذیر احمد بشیر احمد بگو رحمت اللہ سیر و بیارہ بیگم سیران احمد مجید برسر نقائی بیگم بیوہ عفار مجید برسر لطف رشتائی بخارہ الفائدہ	خود کاشت بم نقائی علی	-	۱۱	آبی درری	سیران	/
		صہمات کاشت غلام قادر ولد احمد	-	۱۰	حصیل	سیران	/
		چوہان نقائی بدلا لگان لہم سیر متغی	-	۱۳	سیر متغی	سیر متغی	/
		۱۲	۱				
۱۱	کاشت محمد شرف ولد عفار بخارہ ساکنہ	کاشت محمد شرف ولد عفار بخارہ ساکنہ	-	۱۰	حصیل	سیران	/
			-	۲			/

نوٹ :- نقل مطابق اصل ہے۔۔

  
 Mark Nadeem  
 Patwari Hala  
 30/08/24

نقل خسرہ گرداوری بابت موضع مذکورہ تحصیل بانہال ضلع رام بن

نمبر خسرہ مع نام حاکمیت	نام مالک مع احوال	نام کاشتکار مع احوال	تعداد رقبہ		قسم زمین	جنس	انتقالات حقیقت کاشت درگان
			کنال	مرلہ			
۱۱۱	عبداللطیف و بیٹے شریف	عبداللطیف و بیٹے سیران احمد	۲	-	پھرنی زمین	پھرنی	/
		بگو اباض احمد و بیٹے دربان	۲	-			
		غلام محمد بگو جمع درون	۶	-			
۱۱۲	شریف احمد	سليم و بیٹے دربان بخار جمع درون	۱۲	-	پھرنی زمین	پھرنی	/
		کاشت احمد و بیٹے سیران	۱۰	-			
		حبیب لطف شعیبان	۱	-			
		دل غلام رسول بخار لطف	۱	-			
			۲	-			
۱۱۳	شریف احمد	خود کاشت عسکر بزرگ درون	۲	-	پھرنی زمین	پھرنی	/
		غلام قادر خورشید محمد شرف	۱	-			
		شمس الدین غلام محمد الدین احمد	۱	-			
		احمد سپرائش علم بزرگ	۱	-			
			۴	-			

نوٹ:- نقل مطابق اصل ہے۔

Malik  
Patwari Halqa



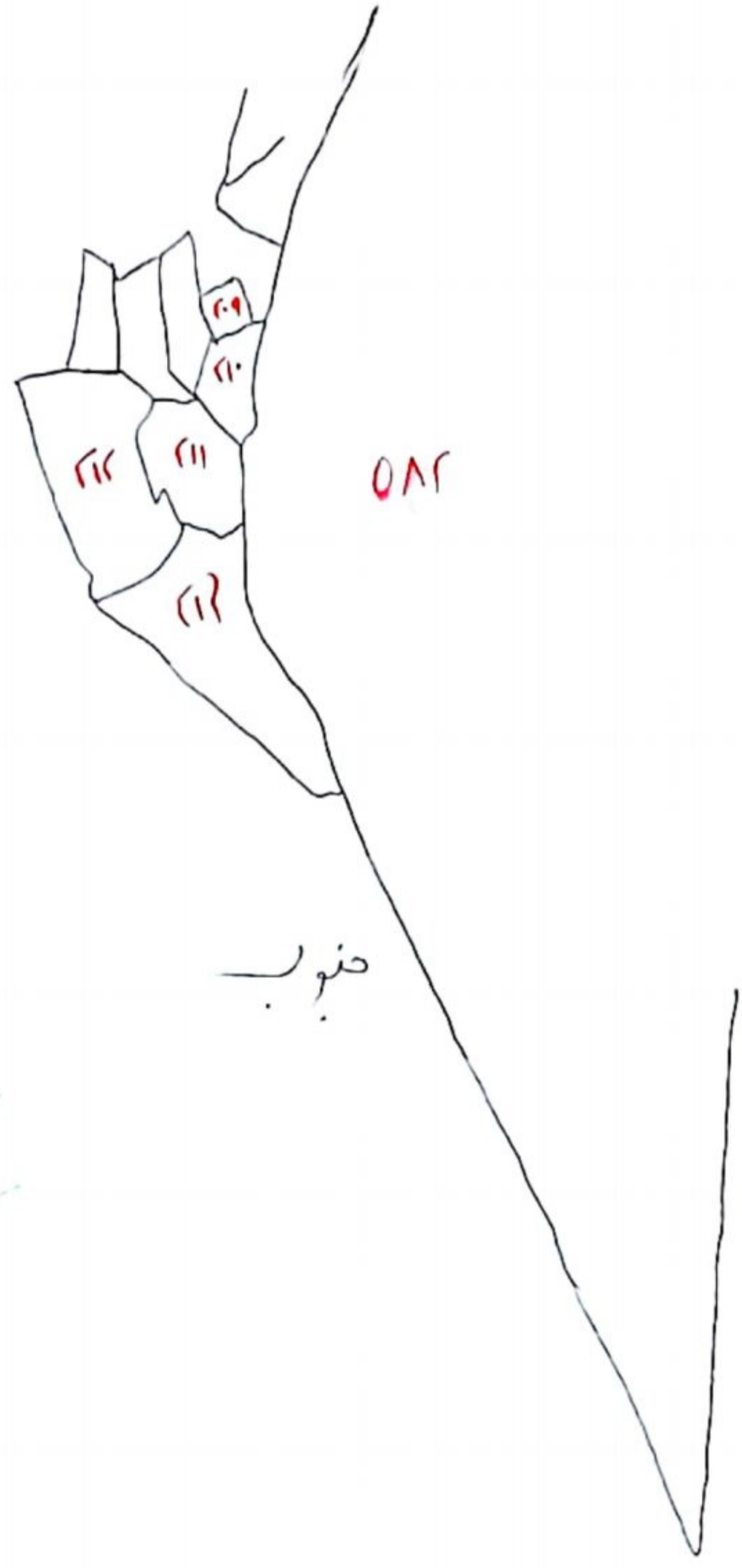
جلسہ باغیچہ ۵۸۴ ۲۱۰ ۲۱۱ ۲۱۲ ۲۱۳ ۲۱۴ ۲۱۵ ۲۱۶ ۲۱۷ ۲۱۸ ۲۱۹ ۲۲۰ ۲۲۱ ۲۲۲ ۲۲۳ ۲۲۴ ۲۲۵ ۲۲۶ ۲۲۷ ۲۲۸ ۲۲۹ ۲۳۰ ۲۳۱ ۲۳۲ ۲۳۳ ۲۳۴ ۲۳۵ ۲۳۶ ۲۳۷ ۲۳۸ ۲۳۹ ۲۴۰ ۲۴۱ ۲۴۲ ۲۴۳ ۲۴۴ ۲۴۵ ۲۴۶ ۲۴۷ ۲۴۸ ۲۴۹ ۲۵۰ ۲۵۱ ۲۵۲ ۲۵۳ ۲۵۴ ۲۵۵ ۲۵۶ ۲۵۷ ۲۵۸ ۲۵۹ ۲۶۰ ۲۶۱ ۲۶۲ ۲۶۳ ۲۶۴ ۲۶۵ ۲۶۶ ۲۶۷ ۲۶۸ ۲۶۹ ۲۷۰ ۲۷۱ ۲۷۲ ۲۷۳ ۲۷۴ ۲۷۵ ۲۷۶ ۲۷۷ ۲۷۸ ۲۷۹ ۲۸۰ ۲۸۱ ۲۸۲ ۲۸۳ ۲۸۴ ۲۸۵ ۲۸۶ ۲۸۷ ۲۸۸ ۲۸۹ ۲۹۰ ۲۹۱ ۲۹۲ ۲۹۳ ۲۹۴ ۲۹۵ ۲۹۶ ۲۹۷ ۲۹۸ ۲۹۹ ۳۰۰ ۳۰۱ ۳۰۲ ۳۰۳ ۳۰۴ ۳۰۵ ۳۰۶ ۳۰۷ ۳۰۸ ۳۰۹ ۳۱۰ ۳۱۱ ۳۱۲ ۳۱۳ ۳۱۴ ۳۱۵ ۳۱۶ ۳۱۷ ۳۱۸ ۳۱۹ ۳۲۰ ۳۲۱ ۳۲۲ ۳۲۳ ۳۲۴ ۳۲۵ ۳۲۶ ۳۲۷ ۳۲۸ ۳۲۹ ۳۳۰ ۳۳۱ ۳۳۲ ۳۳۳ ۳۳۴ ۳۳۵ ۳۳۶ ۳۳۷ ۳۳۸ ۳۳۹ ۳۴۰ ۳۴۱ ۳۴۲ ۳۴۳ ۳۴۴ ۳۴۵ ۳۴۶ ۳۴۷ ۳۴۸ ۳۴۹ ۳۵۰ ۳۵۱ ۳۵۲ ۳۵۳ ۳۵۴ ۳۵۵ ۳۵۶ ۳۵۷ ۳۵۸ ۳۵۹ ۳۶۰ ۳۶۱ ۳۶۲ ۳۶۳ ۳۶۴ ۳۶۵ ۳۶۶ ۳۶۷ ۳۶۸ ۳۶۹ ۳۷۰ ۳۷۱ ۳۷۲ ۳۷۳ ۳۷۴ ۳۷۵ ۳۷۶ ۳۷۷ ۳۷۸ ۳۷۹ ۳۸۰ ۳۸۱ ۳۸۲ ۳۸۳ ۳۸۴ ۳۸۵ ۳۸۶ ۳۸۷ ۳۸۸ ۳۸۹ ۳۹۰ ۳۹۱ ۳۹۲ ۳۹۳ ۳۹۴ ۳۹۵ ۳۹۶ ۳۹۷ ۳۹۸ ۳۹۹ ۴۰۰ ۴۰۱ ۴۰۲ ۴۰۳ ۴۰۴ ۴۰۵ ۴۰۶ ۴۰۷ ۴۰۸ ۴۰۹ ۴۱۰ ۴۱۱ ۴۱۲ ۴۱۳ ۴۱۴ ۴۱۵ ۴۱۶ ۴۱۷ ۴۱۸ ۴۱۹ ۴۲۰ ۴۲۱ ۴۲۲ ۴۲۳ ۴۲۴ ۴۲۵ ۴۲۶ ۴۲۷ ۴۲۸ ۴۲۹ ۴۳۰ ۴۳۱ ۴۳۲ ۴۳۳ ۴۳۴ ۴۳۵ ۴۳۶ ۴۳۷ ۴۳۸ ۴۳۹ ۴۴۰ ۴۴۱ ۴۴۲ ۴۴۳ ۴۴۴ ۴۴۵ ۴۴۶ ۴۴۷ ۴۴۸ ۴۴۹ ۴۵۰ ۴۵۱ ۴۵۲ ۴۵۳ ۴۵۴ ۴۵۵ ۴۵۶ ۴۵۷ ۴۵۸ ۴۵۹ ۴۶۰ ۴۶۱ ۴۶۲ ۴۶۳ ۴۶۴ ۴۶۵ ۴۶۶ ۴۶۷ ۴۶۸ ۴۶۹ ۴۷۰ ۴۷۱ ۴۷۲ ۴۷۳ ۴۷۴ ۴۷۵ ۴۷۶ ۴۷۷ ۴۷۸ ۴۷۹ ۴۸۰ ۴۸۱ ۴۸۲ ۴۸۳ ۴۸۴ ۴۸۵ ۴۸۶ ۴۸۷ ۴۸۸ ۴۸۹ ۴۹۰ ۴۹۱ ۴۹۲ ۴۹۳ ۴۹۴ ۴۹۵ ۴۹۶ ۴۹۷ ۴۹۸ ۴۹۹ ۵۰۰ ۵۰۱ ۵۰۲ ۵۰۳ ۵۰۴ ۵۰۵ ۵۰۶ ۵۰۷ ۵۰۸ ۵۰۹ ۵۱۰ ۵۱۱ ۵۱۲ ۵۱۳ ۵۱۴ ۵۱۵ ۵۱۶ ۵۱۷ ۵۱۸ ۵۱۹ ۵۲۰ ۵۲۱ ۵۲۲ ۵۲۳ ۵۲۴ ۵۲۵ ۵۲۶ ۵۲۷ ۵۲۸ ۵۲۹ ۵۳۰ ۵۳۱ ۵۳۲ ۵۳۳ ۵۳۴ ۵۳۵ ۵۳۶ ۵۳۷ ۵۳۸ ۵۳۹ ۵۴۰ ۵۴۱ ۵۴۲ ۵۴۳ ۵۴۴ ۵۴۵ ۵۴۶ ۵۴۷ ۵۴۸ ۵۴۹ ۵۵۰ ۵۵۱ ۵۵۲ ۵۵۳ ۵۵۴ ۵۵۵ ۵۵۶ ۵۵۷ ۵۵۸ ۵۵۹ ۵۶۰ ۵۶۱ ۵۶۲ ۵۶۳ ۵۶۴ ۵۶۵ ۵۶۶ ۵۶۷ ۵۶۸ ۵۶۹ ۵۷۰ ۵۷۱ ۵۷۲ ۵۷۳ ۵۷۴ ۵۷۵ ۵۷۶ ۵۷۷ ۵۷۸ ۵۷۹ ۵۸۰ ۵۸۱ ۵۸۲ ۵۸۳ ۵۸۴ ۵۸۵ ۵۸۶ ۵۸۷ ۵۸۸ ۵۸۹ ۵۹۰ ۵۹۱ ۵۹۲ ۵۹۳ ۵۹۴ ۵۹۵ ۵۹۶ ۵۹۷ ۵۹۸ ۵۹۹ ۶۰۰ ۶۰۱ ۶۰۲ ۶۰۳ ۶۰۴ ۶۰۵ ۶۰۶ ۶۰۷ ۶۰۸ ۶۰۹ ۶۱۰ ۶۱۱ ۶۱۲ ۶۱۳ ۶۱۴ ۶۱۵ ۶۱۶ ۶۱۷ ۶۱۸ ۶۱۹ ۶۲۰ ۶۲۱ ۶۲۲ ۶۲۳ ۶۲۴ ۶۲۵ ۶۲۶ ۶۲۷ ۶۲۸ ۶۲۹ ۶۳۰ ۶۳۱ ۶۳۲ ۶۳۳ ۶۳۴ ۶۳۵ ۶۳۶ ۶۳۷ ۶۳۸ ۶۳۹ ۶۴۰ ۶۴۱ ۶۴۲ ۶۴۳ ۶۴۴ ۶۴۵ ۶۴۶ ۶۴۷ ۶۴۸ ۶۴۹ ۶۵۰ ۶۵۱ ۶۵۲ ۶۵۳ ۶۵۴ ۶۵۵ ۶۵۶ ۶۵۷ ۶۵۸ ۶۵۹ ۶۶۰ ۶۶۱ ۶۶۲ ۶۶۳ ۶۶۴ ۶۶۵ ۶۶۶ ۶۶۷ ۶۶۸ ۶۶۹ ۶۷۰ ۶۷۱ ۶۷۲ ۶۷۳ ۶۷۴ ۶۷۵ ۶۷۶ ۶۷۷ ۶۷۸ ۶۷۹ ۶۸۰ ۶۸۱ ۶۸۲ ۶۸۳ ۶۸۴ ۶۸۵ ۶۸۶ ۶۸۷ ۶۸۸ ۶۸۹ ۶۹۰ ۶۹۱ ۶۹۲ ۶۹۳ ۶۹۴ ۶۹۵ ۶۹۶ ۶۹۷ ۶۹۸ ۶۹۹ ۷۰۰ ۷۰۱ ۷۰۲ ۷۰۳ ۷۰۴ ۷۰۵ ۷۰۶ ۷۰۷ ۷۰۸ ۷۰۹ ۷۱۰ ۷۱۱ ۷۱۲ ۷۱۳ ۷۱۴ ۷۱۵ ۷۱۶ ۷۱۷ ۷۱۸ ۷۱۹ ۷۲۰ ۷۲۱ ۷۲۲ ۷۲۳ ۷۲۴ ۷۲۵ ۷۲۶ ۷۲۷ ۷۲۸ ۷۲۹ ۷۳۰ ۷۳۱ ۷۳۲ ۷۳۳ ۷۳۴ ۷۳۵ ۷۳۶ ۷۳۷ ۷۳۸ ۷۳۹ ۷۴۰ ۷۴۱ ۷۴۲ ۷۴۳ ۷۴۴ ۷۴۵ ۷۴۶ ۷۴۷ ۷۴۸ ۷۴۹ ۷۵۰ ۷۵۱ ۷۵۲ ۷۵۳ ۷۵۴ ۷۵۵ ۷۵۶ ۷۵۷ ۷۵۸ ۷۵۹ ۷۶۰ ۷۶۱ ۷۶۲ ۷۶۳ ۷۶۴ ۷۶۵ ۷۶۶ ۷۶۷ ۷۶۸ ۷۶۹ ۷۷۰ ۷۷۱ ۷۷۲ ۷۷۳ ۷۷۴ ۷۷۵ ۷۷۶ ۷۷۷ ۷۷۸ ۷۷۹ ۷۸۰ ۷۸۱ ۷۸۲ ۷۸۳ ۷۸۴ ۷۸۵ ۷۸۶ ۷۸۷ ۷۸۸ ۷۸۹ ۷۹۰ ۷۹۱ ۷۹۲ ۷۹۳ ۷۹۴ ۷۹۵ ۷۹۶ ۷۹۷ ۷۹۸ ۷۹۹ ۸۰۰ ۸۰۱ ۸۰۲ ۸۰۳ ۸۰۴ ۸۰۵ ۸۰۶ ۸۰۷ ۸۰۸ ۸۰۹ ۸۱۰ ۸۱۱ ۸۱۲ ۸۱۳ ۸۱۴ ۸۱۵ ۸۱۶ ۸۱۷ ۸۱۸ ۸۱۹ ۸۲۰ ۸۲۱ ۸۲۲ ۸۲۳ ۸۲۴ ۸۲۵ ۸۲۶ ۸۲۷ ۸۲۸ ۸۲۹ ۸۳۰ ۸۳۱ ۸۳۲ ۸۳۳ ۸۳۴ ۸۳۵ ۸۳۶ ۸۳۷ ۸۳۸ ۸۳۹ ۸۴۰ ۸۴۱ ۸۴۲ ۸۴۳ ۸۴۴ ۸۴۵ ۸۴۶ ۸۴۷ ۸۴۸ ۸۴۹ ۸۵۰ ۸۵۱ ۸۵۲ ۸۵۳ ۸۵۴ ۸۵۵ ۸۵۶ ۸۵۷ ۸۵۸ ۸۵۹ ۸۶۰ ۸۶۱ ۸۶۲ ۸۶۳ ۸۶۴ ۸۶۵ ۸۶۶ ۸۶۷ ۸۶۸ ۸۶۹ ۸۷۰ ۸۷۱ ۸۷۲ ۸۷۳ ۸۷۴ ۸۷۵ ۸۷۶ ۸۷۷ ۸۷۸ ۸۷۹ ۸۸۰ ۸۸۱ ۸۸۲ ۸۸۳ ۸۸۴ ۸۸۵ ۸۸۶ ۸۸۷ ۸۸۸ ۸۸۹ ۸۹۰ ۸۹۱ ۸۹۲ ۸۹۳ ۸۹۴ ۸۹۵ ۸۹۶ ۸۹۷ ۸۹۸ ۸۹۹ ۹۰۰ ۹۰۱ ۹۰۲ ۹۰۳ ۹۰۴ ۹۰۵ ۹۰۶ ۹۰۷ ۹۰۸ ۹۰۹ ۹۱۰ ۹۱۱ ۹۱۲ ۹۱۳ ۹۱۴ ۹۱۵ ۹۱۶ ۹۱۷ ۹۱۸ ۹۱۹ ۹۲۰ ۹۲۱ ۹۲۲ ۹۲۳ ۹۲۴ ۹۲۵ ۹۲۶ ۹۲۷ ۹۲۸ ۹۲۹ ۹۳۰ ۹۳۱ ۹۳۲ ۹۳۳ ۹۳۴ ۹۳۵ ۹۳۶ ۹۳۷ ۹۳۸ ۹۳۹ ۹۴۰ ۹۴۱ ۹۴۲ ۹۴۳ ۹۴۴ ۹۴۵ ۹۴۶ ۹۴۷ ۹۴۸ ۹۴۹ ۹۵۰ ۹۵۱ ۹۵۲ ۹۵۳ ۹۵۴ ۹۵۵ ۹۵۶ ۹۵۷ ۹۵۸ ۹۵۹ ۹۶۰ ۹۶۱ ۹۶۲ ۹۶۳ ۹۶۴ ۹۶۵ ۹۶۶ ۹۶۷ ۹۶۸ ۹۶۹ ۹۷۰ ۹۷۱ ۹۷۲ ۹۷۳ ۹۷۴ ۹۷۵ ۹۷۶ ۹۷۷ ۹۷۸ ۹۷۹ ۹۸۰ ۹۸۱ ۹۸۲ ۹۸۳ ۹۸۴ ۹۸۵ ۹۸۶ ۹۸۷ ۹۸۸ ۹۸۹ ۹۹۰ ۹۹۱ ۹۹۲ ۹۹۳ ۹۹۴ ۹۹۵ ۹۹۶ ۹۹۷ ۹۹۸ ۹۹۹ ۱۰۰۰

غالی

شرق

غرب

جنوب



Signature  
M. A. Malik  
P/H

Google Imagery showing Audit T 77 tunnel, natural stream, Drain, khasra nos. 212, 211, 582.



*[Handwritten signature]*



Sir



<https://web.whatsapp.com>

1/1

OSR



*Handwritten signature or initials*

← Audit T77 Tunnel.

Draw

kh. No 212

kh. No 211

kh. No 582

25/5/20